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(2025) 02 AHC CK 0012

Allahabad High Court (Lucknow Bench)

Case No: Criminal Misc Bail Application No. 12654 Of 2023

Jaswant Singh APPELLANT

Vs

State Of U.P. Thru. Prin.Secy.

Home Deptt RESPONDENT

Date of Decision: Feb. 7, 2025

Acts Referred:

• Constitution of India, 1950 - Article 21

• Indian Penal Code, 1860 - Section 120B, 286, 302, 307, 506

Hon'ble Judges: Subhash Vidyarthi, J

Bench: Single Bench

Advocate: Vineet Kumar Mishra

Final Decision: Dismissed

Judgement